

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

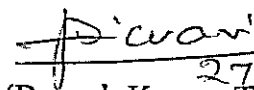
No. 7798 / Checker
III -6-1/2007 (Pt.I)

Bilaspur, Dated 27th July, 2019

In exercise of the powers Conferred under sub-section (3) of Section 11 read with Section 32 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh here-by confers the powers of Judicial Magistrate First Class upon the following Judicial Magistrate Second Class:-

Sl. No.	Name of the Judicial Magistrate Second Class	Present place of posting	Civil District
1	Shri Deepak Kumar Sharma, J.M.S.C., Rajnandgaon, Presently posted at Raipur.	Raipur	Raipur
2	Ku. Priya Rajak, J.M.S.C., Rajnandgaon	Rajnandgaon	Rajnandgaon
3	Shri Alok Kumar Agrawal. J.M.S.C.. Rainandgaon		
4	Shri Ravi Kumar Mahobia, J.M.S.C., Raigarh	Raigarh	Raigarh
5	Ku. Akansha Beck. J.M.S.C.. Raigarh		
6	Ku. Gayatri Sai, J.M.S.C., Ambikapur,	Ambikapur	Surguja (Ambikapur)
7	Ku. Raniu Vaishnav. J.M.S.C.. Ambikapur.		
8	Shri Nilesh Jagdalla. J.M.S.C.. Ambikapur.		
9	Ku. Satpreet Kour Chhabra, J.M.S.C., Bilaspur,	Bilaspur	Bilaspur
10	Ku. Shweta Patel. J.M.S.C.. Bilaspur.		
11	Shri Dwijendra Nath Thakur, J.M.S.C., Bilaspur		
12	Shri Prateek Tembhurkar . J.M.S.C.. Bilaspur		
13	Shri Suresh Toppo, J.M.S.C., Baikunthpur	Baikunthpur	Koria (Baikunthpur)
14	Shri Narendra Kumar Tendulkar. J.M.S.C.. Kawardha	Kawardha	Kabirdham
15	Ku. Ruchi Mishra, J.M.S.C., Durg,	Durg	Durg
16	Ku. Ankita Kaushik. J.M.S.C.. Durg.		
17	Shri Rajat Kumar Nirala, J.M.S.C., Durg,		
18	Shri Vivek Kerketta. J.M.S.C.. Durg.		
19	Ku. Ankita Kashvad. J.M.S.C.. Durg.		
20	Shri Prashant Kumar Dewangan. J.M.S.C.. Durg.		
21	Ku. Akanksha Saxena. J.M.S.C.. Durg.		
22	Ku. Ankita Madanlal Gupta. J.M.S.C.. Balodabazar	Balodabazar	Balodabazar

BY ORDER OF THE HIGH COURT


27.07.2019
(Deepak Kumar Tiwari)
I/c Registrar General